

**IN THE HIGH COURT OF MEGHALAYA
SHILLONG**

**Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of The High Court of Meghalaya**

W.E.F. 01.04.2014 TO 30.04.2014

Sl. No.	Category of Cases	Category of Benches	Pending as on 31.03.2014	Institution	Disposal	Pending as on 30.04.2014
1	R.F.A.	S/B	3	1	-	4
		D/B				
2	M.A.F.	S/B	1	-	-	1
		D/B	4	-	-	4
3	Gua.Appl.R.F.A.	S/B				
		D/B				
4	F.A.O.	S/B				
		D/B	2	-	-	2
5	R.S.A.	S/B				
		D/B				
6	L.P.A.	S/B				
		D/B				
7	C.R.P.	S/B	18	-	4	14
		D/B				
8	Review Petn.	S/B	8	-	1	7
		D/B	5	-	-	5
9	C.Ref.	S/B				
		D/B		1	1	
10	Arbitration	S/B	1	-	1	
		D/B				
11	C.M. Appl.	S/B	153	10	29	134
		D/B	67	5	6	66
12	WP(C)	S/B	363	45	48	360
		D/B	44	7	2	49

13	P.I.L.	S/B				
		D/B	7	1	1	7
14	W.A.	S/B				
		D/B	67	11	3	75
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B	1	-	-	1
		D/B				
17	M.A.C.	S/B	3	-	-	3
		D/B				
18	El. Petn.	S/B	1	-	-	1
		D/B				
19	Cont.Case	S/B	25	1	1	25
		D/B	4	-	1	3
20	Second Appl/ S.A.O.	S/B	1	-	-	1
		D/B				
21	Comp.Petn.	S/B	7	-	3	4
		D/B				
22	Tax Cases	S/B				
		D/B	2	-	-	2
23	ST Appl.	S/B				
		D/B	1	-	-	1
24	Tr.P(C)	S/B				
		D/B	1	-	-	1
25	W.P.(C) SOU MOTTO	S/B				
		D/B				
26	I.A.	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				

28	L.A. App.	S/B				
		D/B				
29	F.A.	S/B	1	-	-	1
		D/B				
30	Crl. App.	S/B	8	1	1	8
		D/B	15	-	1	14
31	Crl.Rev.Petn.	S/B	2	1	1	2
		D/B				
32	Crl.Petn.	S/B	-	1	1	
		D/B				
33	Crl.Ref.	S/B				
		D/B				
34	Crl.(D)Ref.	S/B				
		D/B				
35	Bail Appln./ Anticipatory Bail	S/B	-	9	8	1
		D/B				
36	W.P.(Crl.)	S/B	7	7	-	14
		D/B				
37	Crl.M.Appl.	S/B	5	1	1	5
		D/B	5	-	-	5
38	Tr.P(Crl)	S/B	1	-	-	1
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			835	102	114	823